of diffe

**Declaration of Assets and Liabilities** 

		Yea	20	
1. Visnal Anan	d, son/dar	ughter/wife ofSu	rê Arjun D	as
ged 45 years,	belonging to	Bihas Legisla	tive Assembly	see
service and presently working as	Assistan	rt		
live herein below the details of the	ne assets (immo	vable, movable, ba	nk balance, etc.) of	
nyself, my spouse and dependant	is*:			
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A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Na Na		Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name	
(i)			Renukti Pratik Armal		Lakshya Anamab	Arjun Dask Derki Deri	
(ii)	(ii) Deposits In		, b				
	Banks, Financial Institutions And Non-Banking Financial Companies	1,000	nor Findiq ides Fordia	NA	NIA	NA	
(iii)	Bonds, Debentures and Shares in companies	NA	track le	NA	MA	HA	
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(01ic-6086/- (ii) - 5922/ Yeasly	is con	NA	NA	NA	
(v)	Motor Vehicles (details of make, etc.)	Glamar 2010-Heso Wagon R-204 Masuti	lozeel	NA	NA	NA	
(vi)	Jewellery (give details of weight and value)	30, Gram Gold Jawellary 150,001-	is some	NA	NA	NА	
(vii)	Other assets, such as values of claims / interests	MA	she she	NA	NA	ИФ	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NA	NA	W	NA	NA
(II)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NA	NA	Sampatchak, Patra 11/2200 Saft) 17,00,000	and the state of t	
(Hi)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total	NA	NA	NA	NA	ИА
	measurement) - Current market value					
(lv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement)	NA	NA	NA	NA	NA
(v)	Current market value     Others (such as interest in property)	NA	NA	NA	* 9	ма

I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	on 10, 90, 000		
(a) (i) Loans from Banks (ii) Loans from financial institutions		581	10,80,000/-		
		MA	NA .		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NA	NA		
(b) dues to departments dealing with supply of water		NA	NA		
(c) dues to departments dealing with supply of electricity	NA	NA			

	(d) dues to departments dealing with telephones	NA	MA	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NA	NA	
	(f) Other dues, If any	NA	NA	
which Income Tax Return	surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent	AVDPA 7878C	NA	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	* A	NA	
	(III) Sales Tax (Only in case of proprietary business)	NA	NA	
	(iv) Property Tax			

GPF/CPF/PRAN No.	2=	PTS	3/81	A-	1322	2_				
Gender	;-	M	] (1	M/F)				and see		
Date of Birth	;-	0	5	0	9	1	9	7	6	(DD/MM/YYY
Class/Group	:-		3	] (A	/B/C)					
Cadre	:-			idhas	Sab				alia Servi	P(Asstl)

B.S.S.- Bihar Secretariat Service etc.)

Home District BANKA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature . Ya mal Anand Name of Employee: Ya mal Anand

Designation: Assistant Place: Pato a

Department: Bihas Violhas Sabba, Patra

Date: 10.02.2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.